

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 723  
TO BE ANSWERED ON 5<sup>TH</sup> February, 2021**

**NATIONAL POPULATION POLICY**

**723. SHRI KESINENI SRINIVAS:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the working of the Jansankhya Sthirata Kosh (JSK) has been reviewed periodically and the goals of National Population Policy, 2000 have been achieved, if so, the details thereof;
- (b) the breakup of sterilisation done since 2013 under this scheme and the expenditure made to achieve this end, State/UT-wise;
- (c) the procedure for awarding money under the Prerna Scheme; and
- (d) the details of efforts made to help stabilise the population rate of the country?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): Jansankhya Sthirata Kosh (JSK) as an autonomous body under the Ministry was closed with effect from 8<sup>th</sup> February, 2019 as per the decision of the Cabinet and its functions have been merged with the Ministry. Till the time of its functioning, JSK was reviewed from time to time in the meetings held by the Governing Board headed by Secretary(HFW) and General Body headed by Union Minister of Health and Family Welfare. The National Population Policy, 2000 aims to achieve population stabilization by 2045 at a level consistent with the requirements of sustainable economic growth, social development and environmental protection. The Total Fertility Rate (TFR), which was 3.6 in 1991 fell to 2.2. (SRS 2018), and 25 States / UTs have achieved replacement level fertility of 2.1 TFR or less.

(b): Information on State / UT-wise sterilization cases done since 2013 under this Scheme and expenditure is given at **Annexure-I**.

(c): Under the Prerna scheme, award money is given to eligible couples who adopt temporary or permanent methods of family planning to ensure spacing of two years after marriage or three years between first and second child birth or adopt voluntary permanent methods within one year of the birth of the 2<sup>nd</sup> child, as per guidelines.

(d): Various initiatives taken up under the National Family Planning programme is given at **Annexure-II**.

## Annexure 'I'

**State / UT-wise sterilization done and expenditure done since 2013-14**

**(Amount in Rs.)**

<b>1</b>	<b>State</b>	<b>2013-14</b>		<b>2014-15</b>		<b>2015-16</b>		<b>2016-17</b>		<b>2017-18</b>		<b>2018-19</b>		<b>Grand total</b>	
		<b>Case</b>	<b>Expenditure</b>	<b>Case</b>	<b>Expenditure</b>	<b>Case</b>	<b>Expenditure</b>	<b>Case</b>	<b>Expenditure</b>	<b>Case</b>	<b>Expenditure</b>	<b>Case</b>	<b>Expenditure</b>	<b>Total case</b>	<b>Expenditure</b>
1	Rajasthan	14009	9670000	48618	16075500	55709	18325000	59174	70019500	61781	69302750	14390	9927000	<b>253681</b>	<b>193319750</b>
2	MP	559	0	704	0	1908	685000	4502	5090100	2117	0	5193	1526900	<b>14983</b>	<b>7302000</b>
3	UP	812	171000	2040	907500	2019	650000	2765	6103200	4171	0	11000	0	<b>22807</b>	<b>7831700</b>
4	Jharkhand	0	0	1923	0	3028	0	1104	0	1975	1633200	0	653400	<b>8030</b>	<b>2286600</b>
5	Chhattisgarh	0	0	0	0	150	0	0	0	0	0	0	0	<b>150</b>	<b>0</b>
6	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	<b>0</b>	<b>0</b>

Initiatives taken under National Family Planning Program

1. **New Contraceptive Choices:** The current contraceptive basket comprising of Condoms, combined oral contraceptive pills, emergency pills, intrauterine contraceptive uterine device (IUCD) and sterilization has been expanded with inclusion of two new contraceptives - Injectable contraceptive (Antara programme) and Centchroman (Chhaya).
2. **Post-partum Intrauterine Contraceptive Device (PPIUCD) Incentive scheme** under which PPIUCD services are provided post delivery.
3. **Compensation scheme for sterilization acceptors** which provides compensation for loss of wages to the beneficiary and also to the service provider and team for conducting sterilisation.
4. **National Family Planning Indemnity Scheme (NFPIS)** under which clients are compensated in the eventualities of death, complication and failure following sterilization operations.
5. **Family Planning Logistics Management Information System (FP-LMIS):** dedicated software has been launched to ensure smooth forecasting, procurement and distribution of family planning commodities across all the levels of health facilities.
6. **Mission Parivar Vikas:** Mission Parivar Vikas has been introduced for substantially increasing access to contraceptives and family planning services in seven high focus States having TFR or more than 3.
7. **Scheme for Home Delivery of contraceptives by ASHAs** at doorstep of beneficiaries has been taken up.
8. Scheme for provision of **Pregnancy Testing Kits** in the drug kits of ASHA for use in communities.

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